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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 94/KB/2018


Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

| | | | |
|---------------------|---|------------------------|---------------------|
| Name of the Company | Sangeeta Aviation Services Pvt.Ltd. -Vs- Air Odisha Aviation Pvt.Ltd. | | |
| Under Section | 7 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1 Dr S.K. Jana

PCS for
Appearance


9.2.18

ORDER

Ld. Pr. CS for the financial creditor made a request for adjournment. Prayer is allowed. He has filed affidavit of service which shows that the notice has been served on the corporate debtor. But till date no Vakalatnama has been filed and no one appeared on behalf of the corporate debtor.

List it on 06/03/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)